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WP-29378-2024

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 8th OF JANUARY, 2026

WRIT PETITION No. 29378 of 2024

ANIL KUMAR MAHESHWARI

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Manoj Chaturvedi - Advocate for the petitioner.

Shri Anubhav Jain - Government Advocate for the respondent No.1/State.

Shri Sankalp Kochar - Advocate for the respondent No.2.

Ms. Deepti Dave - Advocate (through V.C.) for the respondent No.3.

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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the petitioner seeks leave to withdraw the petition.

The petition is accordingly dismissed as withdrawn.

Interim order dated 26.09.2024 is consequently vacated.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE